

## Calcutta High Court (Appellate Side)

Scrutiny List From 12-07-2021 To 12-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1300/2021	CHANDANA BASU	AYAN MITRA	02-08-2021	1. PHONE NO OF THE PETITIONER IS NOT GIVEN ON THE PRESENTATION FORM. 2. ADVOCATE WELFARE STAMP IS NOT PRESENT
2	CO	1302/2021	SUBHENDU NASKAR	SEVANTI ROY	02-08-2021	CURRENT PRESENTATION FORM HAS TO BE SUBMITTED.
3	CO	1304/2021	AMIT SHAW AND ORS	Vinay Kumar Purohit	02-08-2021	1. STAMP OF COMMISSIONER IS MISSING IN AFFIDAVIT PAGE.
4	CO	1305/2021	SIDDHARTH AGARWAL	RATNESH KUMAR RAI	02-08-2021	1. NOTARY STAMP IS NOT GIVEN AT PAGE 2 WHERE CORRECTION IS DONE.
5	CO	1307/2021	KSHITISH KUMAR DAS AND ANR	SARBANANDA SANYAL	02-08-2021	01. SYNOPSIS AND SHORT LIST OF DATES EXCEEDS TWO PAGES
6	CO	1308/2021	KSHITISH KUMAR DAS AND ANR	SARBANANDA SANYAL	02-08-2021	01. SYNOPSIS AND SHORT LIST OF DATES EXCEEDS TWO PAGES
7	CRM	4738/2021	KRISHNA BHANJA	MUNSHI ASHIQ ELAHI	02-08-2021	NO PIN CODE IN THE ADDRESS OF THE PETITIONER
8	CRM	4751/2021	MADAN SAH	UJJAL RAY	02-08-2021	1. AGE NOT MENTIONED IN FORM. 2. SELF ATTESTATION NOT DONE IN ID PROOF
9	CRM	4756/2021	BISWANATH GHOSH	MD. YOUNUSH MONDAL	02-08-2021	1. NO ID PROOF PROVIDED.
10	CRR	1451/2021	NIVEDITA TALAI	KAUSTUV DAS	02-08-2021	01. SHORT LIST OF DAYS IS NOT FOUND
11	CRR	1452/2021	MANOJ KUMAR SINGH	RAHUL SHARMA	02-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
12	CRR	1455/2021	SUBRATA DAS	DEBABRATA ACHARYA	02-08-2021	1. NO SYNOPSIS, BRIEF LIST OF DATES AND XEROX COPY OF THE ORDER.
13	CRR	1456/2021	KALLIDAIKURICHI SHANKARA RAMKRISHNAN AND OTHERS	AKASHDEEP MUKHERJEE	02-08-2021	1. ADVOCATE WELFARE LOGO IS NOT GIVEN IN VAKALATNAMA
14	CRR	1457/2021	DIPIKA KHANDEKAR	PRADYAT SAHA	02-08-2021	01. SYNOPSIS, SHORT OF LIST DATES AND XEROX COPY OF THE ORDER SHEET ARE NOT FOUND
15	FMAT	416/2021	NATIONAL INSURANCE CO LTD	AFROZ ALAM	02-08-2021	1. CURRENT FORM-A PRESENTATION FORM IS IN OLD FORMAT.
16	MAT	644/2021	OMAR FARUQUE GAZI	KASTURI DASGUPTA	02-08-2021	1. full address of respondent no 6 to 7 not provided.

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						2. welfare logo no attached with vakaltnama.
17	MAT	649/2021	ARABIND KUMAR SRIVASTAVA	FALGUNI BANDTOPADHYAY	02-08-2021	WRONG DECLARATION OF POINT NO 4 OF LIST OF DOCUMENTS.
18	MAT	651/2021	DAYAMAY KHAN	FALGUNI BANDYOPADHYAY	02-08-2021	WRONG DECLARATION OF POINT NO 4 OF LIST OF DOCUMENTS.
19	WPA	11427/2021	SHABBIR ALI	FARNAZ NASIM	02-08-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
20	WPA	11430/2021	STATE BANK OF INDIA	PIJUSH KANTI RAY	02-08-2021	1. NO PIN CODE IN THE ADDRESS OF THE RESPONDENT NO 1. ( PAGE NO 2). 2. ZERO PAGES ARE NOT PROPER FORM.
21	WPA	11431/2021	STATE BANK OF INDIA	PIJUSH KANTI ROY	02-08-2021	1. NO PIN CODE IN THE ADDRESS OF THE RESPONDENT NO. 1. 2. NO CERTIFICATE IN THE PRAYER PORTION OF THE WRIT PETITION. 3. NO COMMISSIONER STAMP IN THE AFFIDAVIT.
22	WPA	11432/2021	STATE BANK OF INDIA	PIJUSH KANTI ROY	02-08-2021	1. NO PIN CODE IN THE ADDRESS OF THE RESPONDENTS NO. 1. 2. NO CERTIFICATE IN THE PRAYER PORTION BY THE LD. ADVOCATE. 3. NO COMMISSIONER STAMP IN THE AFFIDAVIT.
23	WPA	11433/2021	SUSHIL KUMAR GHOSH	GOLAM KARIM CHOUDHURY	02-08-2021	NO NOTARY STAMP AGAINST CORRECTION IN THE NAME OF THE PETITIONER (PAGE NO. 1) OF THE WRIT PETITION.
24	WPA	11437/2021	GOURANGA MAHATA	PRADIP KUMAR PATRA	02-08-2021	RESPONDENT NO 1 DOES NOT TALLY WITH THE PRESENTATION FORM A, ZERO PAGE, VAKALATNAMA AND BACK SHEET.
25	WPA	11442/2021	VIKRAMA IMPEX PVT. LTD.	SOURADEEP MAJUMDER	02-08-2021	NO SHORT LISTS OF DATES
26	WPA	11443/2021	SHRI RAM MULTICOM	SOURADEEP MAJUMDAR	02-08-2021	1. BRIEF LIST OF DATES ABSENT 2. PROPER DISTRICT IS NOT MENTIONED
27	WPA	11444/2021	TUSAR KANTI BANDYOPADHYAY	JAMIRUDDIN KHAN	02-08-2021	1. RESPONDENT NO 6 AND 7 ADDRESS DONT HAVE PROPER DISTRICT NAME.
28	WPA	11450/2021	SRIKRISHNA BARIK AND ANR.	UTTAM KUMAR DE	02-08-2021	WRONG PIN NO IN PETITIONER ADDRESS
29	WPA	11456/2021	ARATI KAR	ANIL KUMAR CHATTOPADHYAYA	02-08-2021	PETITIONER PHONE NO IS ABSENT
30	WPA	11462/2021	KABERI GANGULY(CHATTERJEE)	SK ANOWAR ALI	02-08-2021	SHORT LIST OF DAYS IS NOT FOUND

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31	WPA	11463/2021	RAJESH KUMAR SONTHALI	SHALINI BASU	02-08-2021	01. SHORT LIST OF DAYS AND SYMOPSIS OF THE CASE ARE NOT FOUND
32	WPA	11464/2021	PRASANTA MONDAL	DONA AKTER	02-08-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
33	WPA	11472/2021	SHRIMANTA CHANI	MAHAMMAD MAHMUD	02-08-2021	NO NOTARY STAMP AGAINST CORRECTION IN THE VARIOUS PAGES OF THE WRIT PETITION
34	WPA	11474/2021	BIPLAB BISWAS	SOUMEN BHATTACHARJEE	02-08-2021	MOBILE NO OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM.
35	WPA	11481/2021	TAPAN KUMAR GHOSH AND ANR	ANINDA BHATTACHARYA	02-08-2021	1. SUBJECT CATEGORY CODE IN FORM-A IS NOT RIGHT. 2.ADVOCATE WELFARE LOGO IS NOTGIVEN IN VAKALATNAMA.
36	WPA	11482/2021	ASOK KUMAR DUTTA	KALYAN KUMAR BHATTACHARJEE	02-08-2021	1. SUBJECT CATEGORY CODE IS WRONG 2. INCOMPLETE ZERO PAGE. 3. WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING).
37	WPA	11485/2021	HAZI JANE ALAM GAZI AND ORS	SANDIP DAS	02-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
38	WPA	11494/2021	JYOTIRMOY SARKAR	PUSPAL CHAKRABORTY	02-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
39	WPA	11505/2021	VIVEKANANDA MAITI AND ORS	RATUL GHOSH	02-08-2021	1. HONBLE JUSTICE NAME WRITTEN IN FORM-A IS NOT MATCHING AS PER DETERMINATION OF GROUP-I.